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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 388/2017 in MA Inw. 6265/2017 in TP No. 88/397-398/NCLT/AHM/2016
(New)
C.P. No. 8/397-398/CLB/MB/2015 (Old)

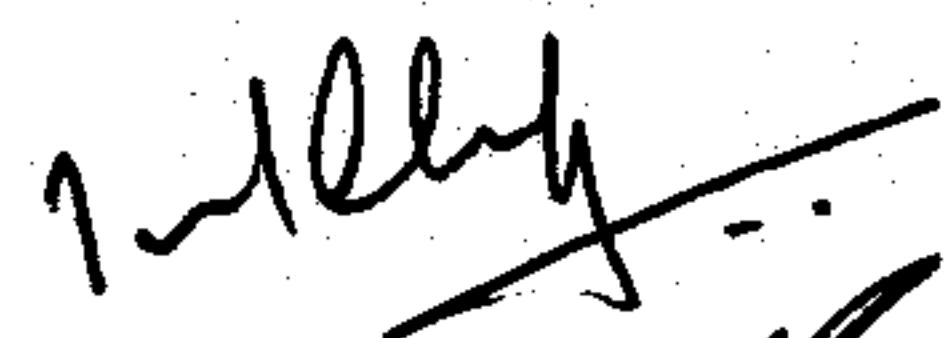
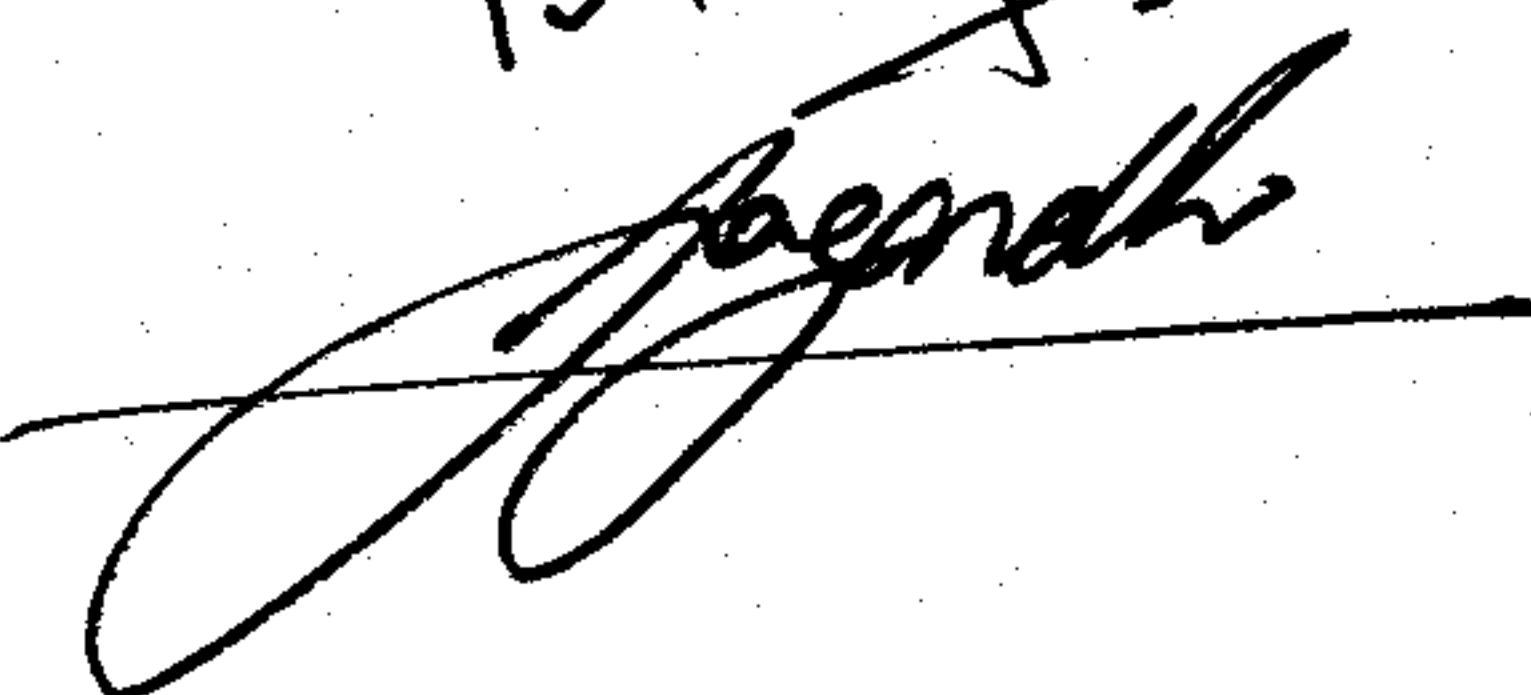
Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2018

Name of the Company: Smita Binod
V/s.
Smita Colonisers & Builders Pvt. Ltd

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	RAHUL CHOUBEY	ADVOCATE	APPLICANT	
2.	JAIMIN GANDHI	"	"	

ORDER

Learned Advocate Mr. Rahul Choubey with Learned Advocate Mr. Jaimin Gandhi present for the Applicant. None present for the Respondents in IA 388/2017.

The petitioner requested for time to file additional affidavit.

The time is granted.

List the matter on 07.05.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 9th day of April, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL